

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.410
Appeal No. 975/252/ND/2018

IN THE MATTER OF:

Pr. Commissioner of Income Tax-6	...	Appellant
Versus		
ROC (M/s New Edge Shares & Securities Pvt Ltd &Anr)	...	Respondent

Under Section 252.

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	:	
For the Respondent	:	
For the RoC	:	Adv. Jyoti Khurana
For the IT Department	:	Adv. Dacchita Shahi, Jr Standing Counsel, Adv. Utkarsh Kandpal, Adv. Rajat Shah,

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **07.05.2024**.

Sd/-
(Court Officer)